

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 17

**Company Appeal No. 4/Chd/Hry/2023
Under Section 252(1), CA 2013**

In the matter of:-

Cocoterros Hospitality Pvt. Ltd

...Petitioner

Vs.

ROC, Delhi

...Respondent

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. I), are on official tour on account of colloquium today, the matter is adjourned to 22.12.2023.

November 03, 2023
TNV

Sd/-
Court Officer